

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH NEW DELHI

O.A. No.491/91

New Delhi, dated the 20th Jan., 1995.

CORAM

Hon'ble Shri B.K.Singh, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

All India Central Government  
Health Scheme Employees Association (Delhi)  
through its Genl. Secretary,  
Shri Ram Kishan,  
C/o K-45, Srinivaspuri,  
New Delhi-65

Shri Ram Kishan  
K-45, Srinivaspuri,  
New Delhi.

... Applicants

(None for the applicants )

v/s

1. Union of India through its  
Secretary, Ministry of Health & Family Welfare,  
Nirman Bhawan, New Delhi.
2. Director General of Health Services,  
through Its Director General,  
Nirman Bhawan, New Delhi.
3. Director (CGHS),  
Directorate General of Health Services,  
Nirman Bhawan, New Delhi-11

(None for the respondents ) ... Respondents

ORDER(ORAL)

(Hon'ble Shri B.K. Singh, Member (A))

This case has been on board since 18.1.1995.

Neither the applicant nor his counsel is present when  
this case has been called out twice. In the circumstances  
this OA is dismissed for default and non prosecution.

*B.S.*  
(Lakshmi Swaminathan)  
Member (J)

*B*  
(B.K.Singh)  
Member (A)